

Filing number- 2772

Filed as WP(C)

Writ Stamp Reporting

SANJAY KUMAR SINGH

Vs.

ZILA PARISHAD, DHANBAD

SJ

CFS:

Caveat Clr

Petition Rs. 250/-

Affidavit Rs. 5/- + Rs. 15/- Advocate Welfare Stamp

Vakalatnama Rs.15/- + 30/-

Defects:

- 1. Dat of execution of vakalatnama mat be mentioned**
- 2. annexures may be certified to be true.**
- 3. tagging of page number 40 may be done proper**
- 4. fresh or typed copy of page number 42 to 45, 56 to 58 may be given**
- 5. typed copy of page number 53,54 may be given**
- 6. at the place of Ann 8 it is writtn Ann 6 on the page number 56**
- 7. memo number mentioned in subpara 18 and 20 doesnt appearing on Ann2 and 3 respectively**
- 8. numbering of pages of inde may be corrected**
- 9. copy may be serviced to respondent number 1 to 3 organisation**

sameer

17.6.2020

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